

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 328
(IB)-244(ND)/2017
CA/235/2019 CA/246/2019

IN THE MATTER OF:

Indian Bank

...

Applicant/Petitioner

Versus

M/s. Athena Demwe Power Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 02.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (T)

PRESENTS:

NPS Chawla, Sujoy Datta (for RP), Advocate Manish Dua on behalf of P.G.Sastry and KBN Manimala, Mr. Gagan Chawla, Advocate appearing on behalf of Y. N. Apparao and M.S. Ramakrishna, from Sonali Karwasa

ORDER

Renotify this case on 22.12.2020.


(T.S SINGH)
COURT OFFICER